

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 2nd OF JULY, 2025

WRIT PETITION No. 29191 of 2023

M/S DEEP COMMUNICATIONS

Versus

UNION OF INDIA AND OTHERS

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Appearance:

Shri Nitin Agrawal - Advocate for petitioner.

Shri Abhijeet Shrivastava and Shri R.D.Padhraha - Advocate for respondents.
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WITH

WRIT PETITION No. 16108 of 2022

M/S RAJESH KAILA MPBLJV (A JOING VENTURE FIRM)

Versus

UNION OF INDIA AND OTHERS

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Appearance:

Shri Gaurav Tiwari - Advocate for petitioner.

Shri R.D.Padhraha - Advocate for respondents.
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WRIT PETITION No. 23641 of 2023

M/S MOGLI RESORTS PRIVATE LIMITED

Versus

UNION OF INDIA AND OTHERS

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Appearance:

Shri Nitin Agrawal - Advocate for petitioner.

Shri R.D.Padhraha - Advocate for respondents.
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WRIT PETITION No. 28177 of 2023*OSWAL SALES CORPORATION THROUGH PROPRIETOR**Versus**UNION OF INDIA AND OTHERS*

Appearance:*Shri Rajeev Nema - Advocate for petitioner.**Shri R.D.Padhraha - Advocate for respondents.*

WRIT PETITION No. 28773 of 2023*M/S AJAYA CONSTRUCTIONS**Versus**THE UNION OF INDIA AND OTHERS*

Appearance:*Shri Himanshu Khemuka - Advocate for petitioner (through VC).**Shri Siddharth Seth, Senior standing counsel for GST Department.**Shri R.D.Padhraha - Advocate for respondents.*

WRIT PETITION No. 30293 of 2023*M/S AJAYA CONSTRUCTIONS THROUGH ITS PROPRIETOR SHRI
AJAY SHUKLA**Versus**THE UNION OF INDIA AND OTHERS*

Appearance:*Shri Himanshu Khemuka - Advocate for petitioner (through VC).**Shri R.D.Padhraha - Advocate for respondents.*

WRIT PETITION No. 214 of 2024*M/S ARDAS CONSTRUCTION AND SUPPLIERS PVT LTD**Versus**THE UNION OF INDIA AND OTHERS*

Appearance:*Shri Himanshu Khemuka - Advocate for petitioner (through VC).**Shri R.D.Padhraha - Advocate for respondents.*

WRIT PETITION No. 7303 of 2024*SHRI MAYANK SHRIVASTAVA**Versus**UNION OF INDIA AND OTHERS*Appearance:*Shri Himanshu Khemuka - Advocate for petitioner (through VC).**Shri R.D.Padhraha - Advocate for respondents.*WRIT PETITION No. 8006 of 2024*M/S ALANKAR REAL ESTATE PVT. LTD.**Versus**THE UNION OF INDIA AND OTHERS*Appearance:*Shri Himanshu Khemuka - Advocate for petitioner (through VC).**Shri R.D.Padhraha - Advocate for respondent.**Shri Siddhath Seth, Senior Standing Counsel for GST Department.*WRIT PETITION No. 16046 of 2024*AMIT KUMAR JAIN**Versus**UNIION OF INDIA AND OTHERS*Appearance:*Shri Rajeev Nema - Advocate for petitioner.**Shri R.D.Padhraha - Advocate for respondents.*ORDER*Per. Sanjeev Sachdeva, Acting Chief Justice*

Learned counsel for petitioners seek leave to withdraw these petitions in view of the subsequent action done by the Department. They however, reserve their rights to reagitate the issue afresh, in case, need so arises.

In view of the above, petitions are dismissed as withdrawn with the

liberty as prayed for.

(SANJEEV SACHDEVA)
ACTING CHIEF JUSTICE

(VINAY SARAF)
JUDGE

VPA